
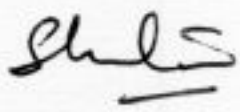


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2020

NAME OF THE COMPANY: Sparge Energy Pvt Ltd V/s Benara Bearings and pistons Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Kartikya Saran] Adv	Resp.	
2.	Varun Singh			
3.	Shantam Mandhyan	Adv.	Petitioner	

CP NO.(IB)449/ALD/2019

Sh. Shantam Madhyan, Advocate for petitioner and Sh. Kartikeya Saran along with Sh. Varun Singh, Advocates for respondent are present.

Ld. Counsel for the petitioner states that the rejoinder affidavit is in process and the same shall be filed within 48 hours after serving the advance copy upon the counsel for the respondent.

As prayed for, put up on 29th January, 2020.

Dated: 14.01.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)